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Patcl Chest Institute

460. SHRI GURUDAS DAS GUPTA: SHRI CHATURANAN MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news-item appearing in the Sunday Observer of 17—23 Saptember, 1995 under the caption "Patel Chest Institute Wheezing for survival"; and
- (b) if so, the details and reaction of Government to the issues raised therein?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) Yes, Sir.

(b) The report refers to certain administrative and academic problems, appointment of non-medical Director etc.

A developmental plan for the Vallabhbhai Patel Chest Institute with a view to strengthening its services has already been drawn up and is to be implemented after necessary sanctions. As for the post of the Director of the Institute, the Medical Council of India has cpincd that a non-medical person can be the administrative head of the Institute. The Council has also decided to conduct inspections of the Institute.

रूग्ण लद्यु उद्योगों की संख्या में वृद्धि

461. श्रीमती सुषमा स्वराज:

श्री राम जेठमलानी :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच हैं कि गत वर्षों में देश में लघु उद्योग क्षेत्र के अन्तर्गत रूग्ण औद्योगिकी एककों की संख्या में निरन्तर वृद्धि हुई है; और
- (ख) यदि हां, तो वर्ष 1991 के दौरान और मार्च , 1994 में रूग्ण लद्यु उद्योगों की संख्या कितनी-कितनी थी ?

उद्योग मंत्रालय में राज्य मंत्री (श्री एम . अरूणाचलम): (क) जी , नहीं । लघु क्षेत्र में रूग्ण औद्योगिकी इकाईयों की संख्या में लगातार वृद्धि नहीं हुई हैं।

(ख) भारतीय रिजर्व बैंक से प्राप्त सूचना के अनुसार रूग्ण लघु औद्योगिक इकाईयों की संख्या निम्न प्रकार हैं:-

के अन्त तक	रूग्ण लघु औद्योगिकी इकाईयों की संख्या
1. मार्च , १९९१	2,21,427
2. मार्च ,1992	2,45,575
3. मार्च ,१९९३	2,38,176

Special Programmes for Orissa

- 462. SHRI SANATAN BISI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) what are the details of the Action Programmes regarding special programmes drawn up for Orissa for Rs. 4557.3 crores for the year 1995—2002;
- (b) the districts of Orissa included in the aforesaid programmes;
- (c) whether the above fund is inclusive in the plan outlay; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS 1MPLOYMENT AND (DEPARTMENT OF RURAL **EMPLOYMENT** & POVERTY ALLEVIATION) (SHRI VILAS MUTTEMWAR): (a) The details of the action plan are being finalized by the Government of Orissa in consultation with Central Ministries and Planning Commission.

(b) The eight districts included in the aforesaid programme are Kalahandi, Nawapara, Bolangir, Sonepur,

Koraput, Malkangiri, Nawrangpur and Rajagada.

- (c) Yes, Sir.
- (d) The details are being worked out by Government of Orissa.

Amendment to the Succession Act

463. SHRI JOY NADUKKARA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that Kerala has amended the provision of Succession Act prescribing that the Will executed by Christians also need not be probated and a discrimination that was in existence against the Christians was removed; and
- (b) whether the Central Government also propose to take steps to amend the Indian Succession Act which provides the discriminatory condition that the Will executed by Christians must be probated?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) Government of Kerala has a proposal to amend the Indian Succession Act, 1925 in its application to the State of Kerala for the purpose of excluding the Christians from the requirement of obtaining probate of a will. The said proposal which has been referred to the Central Government is receiving its attention.

(b) The question of undertaking any Parliamentary Legislation for amending the Indian Succession Act, 1925 will be considered by the Central Government as and when the necessary initiative fromthe Christian Community is received in this regard.

Involvement of Commanding Officer of Infantry in land scandal

- 464. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the involvement of the Commanding Officer of the Infantry Division located in the sensitive area of the Western border in the land cultivation scandal ignoring the security regulations have come to light recently;
- (b) if so, what are the details thereof; and
- (c) what is the outcome of the inquiry conducted by Government into the land scandal and what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF **DEFENCE** (DEPARTMENT OF DEFENCE AND DEPTT. OF DEFENCE RESEARCH & DEVELOPMENT (SHRI MALLI-KARJUN): (a) to (c) No Sir. There is no involvement of the Commanding Officer of the Infantry Division in the alleged land scandal. However, the Commanding Officer of ASC Battalion has been involved in certain irregularities regarding cultivation of Defence land at Amritsar. Disciplinary proceedings have initiated against the officer.

Tourists abducted by Al-Faran Militant Outfit

465. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be pleased to state:

- (a) what steps Government have so far taken for the release of four Western tourists who were abducted in July, 1995 from Pehelgam near Srinagar by Al-Faran militant outfit;
- (b) whether the militants with the foreign tourists have been moving from place to place and authorities failed to trace them: